

OPEN COURT

**CENTRAL ADMINISTRATIVE TRIBUNAL ALLAHABAD BENCH
ALLAHABAD**

(ALLAHABAD THIS THE 21st DAY OF DECEMBER, 2018)

Present

HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)

Original Application No.330/00752 OF 2018

(U/S 19, Administrative Tribunal Act, 1985)

Smt. Sushama Verma, W/o Surendra Kumar Srivastava, R/o-99, in front of D.I.G. Banglow, Bilandpur, Gorakhpur, Presently posted as a Art Teacher at Jawahar Navodaya Vidyalaya, District-Deoriya.

.....Applicant

V E R S U S

1. Union of India through Secretary, the Ministry of Human and Resource to the Government of India, New Delhi.
2. Commissioner, Navodaya Vidyalaya Samiti, Noida, U.P.
3. Deputy Commissioner, Navodayaa Vidyalaya Samiti Lucknow Region, Lucknow, U.P.
4. Principal, Jawahar Navodaya Vidyalaya Bahadurpur, Rudhauri, Basti.

.....Respondents

Advocates for the Applicant:-

Shri Narendra Kumar Maurya
Shri Ashish Kumar Nagvanshi

Advocate for the Respondents:-Shri L.P. Tiwari (Respondent no.1 to 3)
Shri Brijesh Pratap Singh(Respondent no.4)

ORDER

(DELIVERED BY HON'BLE MR.RAKESH SAGAR JAIN, MEMBER(J))

None present for the parties even on the revised call.

2. On perusal of file it appears that on 26.10.2018 and 14.12.2018 the applicant was not present to pursue the case. Today also no one is present on behalf of applicant. It seems that applicant has lost interest in pursuing the case.

3. Accordingly, the original applicant is dismissed in default and for non-prosecution. No order as to costs.

**(RAKESH SAGAR JAIN)
Member-J**

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